Question No. 100, in the Rajya Sabha on the 18th August, 1965 and state whether Government have since taken any decision regarding the setting up of a housing corporation through which middle and low income group people would be able to raise mortgage loans to build houses?

THE MINISTER OF FINANCE (SHRI SACHINDRA CHAUDHURI): No, Sir.

DETECTION OF SMUGGLED GOLD

25. SHRI D. THENGARI: Will the Minister of FINANCE be pleased to state the total quantity of smuggled gold detected upto the 1st February, 1966, consequent to the implementation of the Gold Control Order?

THE MINISTER OF FINANCE (SHRI SACHINDRA CHAUDHURI): Information in this regard is being collected and will be laid on the Table of the Sabha.

F.I.C.C.I. MEMORANDUM TO GOVERNMENT

26. SHRI SITARAM JAIPURIA: Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that the Federation of Indian Chambers of Commerce and Industry has in a memorandum submitted to Government, suggested the setting up of appellate tribunals to deal with customs and excise cases; and
- (b) if so, the Government's reaction thereon?

THE MINISTER OF FINANCE (SHRI SACHINDRA CHAUDHURI):
(a) Yes, Sir.

(b) Similar suggestions have been considered by the Government earlier, but have not been found feasible.

LEPROSY ADVISORY BODY

27. SHRI M. P. BHARGAVA: Will the Minister of HEALTH AND

FAMILY PLANNING be pleased to state:

- (a) what are the main recommendations of the Leprosy Advisory Body which met at Hyderabad in January, 1966:
- (b) what was the total amount of grant for leprosy in 1964-65; and
- (c) how many Government-owned Leprosy Institutes were functioning as on 1st January, 1966?

THE MINISTER OF HEALTH AND FAMILY PLANNING (DR. SUSHILA NAYAR): (a) The Leprosy Advisory Committee in its meeting held at Hyderabad on the 10th January, 1966, made the following recommendations:

- (i) The State Governments should be requested to fill in all the vacant posts of the Medical Officers and Para Medical Workers; and for the successful implementation of the National Leprosy Control Programme, the Medical Officers should be trained and full time.
- (ii) Each State Leprosy Officer should prepare an endemicity Atlas of his State showing district-wise endemic pockets in the districts as was done by the Ministry of Health for each State.
- (iii) The proposal for providing improved per capita grant to Leprosy Institutions and Centres should be circulated to the States for their favourable consideration.
- (iv) The work of the Central Leprosy Teaching and Research Institute, Chingleput, in regard to D.D.S. prophylxis was commended and it was further recommended that in future D.D.S. prophylaxis should be taken up in some of the Control Centres on a pilot project basis.
- (v) The matter of utilising Basic Health Workers instead of Leprosy Para Medical Workers in the National Leprosy Control Programme should be examined by a special sub-com-